

- \* Re-irrtforeed hospitality programmes including grant of air passages to invite the media personnel, tour operator on familiarization tour to India to get first hand knowledge on various tourism products.

**Tourism faster Plan for holy places**

156. SHRI BALAVANT ALIAS BALAPTE:  
SHRI VINAYKATIYAR:

Will the Minister of TOURISM be pleased to state:

(a) whether Government have prepared Tourism Master Plan with emphasis on strategic planning for long-term tourism development with focus on infrastructure at holy places;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken to implement the said plan?

THE MINISTER OF TOURISM (SHRIMATI AMBIKA SONI): (a) and (b) During the year 2002 and 2003, the Ministry of Tourism had commissioned 20-year Perspective Plan for the States/UTs, with the objective and promotion of tourism and development of tourist infrastructure in all areas, including holy/religious places. The Plans, *inter-alia*, evaluated the existing tourism scenario of the States, identified tourism projects, destinations and circuits along with requirements of infrastructures for their development. Besides evaluating the infrastructural requirement, the Perspective Plans have given an Action Plan for development of tourism in the States in the short and long terms.

(c) As the development and promotion of tourist spots/places in States/UTs is primarily the responsibility of State/UTs Governments concerned, the 20-Year Perspective Plans were forwarded to them for taking further necessary action for development of tourism . Central Financial Assistance is also given to the State Government to implement prioritized destination and circuit infrastructre improvement projects formulated by them. A Statement giving a list of projects sanctioned to the State Governments at holy/religious places during the year 2005-06 is enclosed.

**Statement**

*Tourism projects sanctioned to State Governments at holy/religious places during 2005-06*

		(Rs. in lakhs)
Sl. No.	Name of the Project	Amount sanctioned
Bihar		
1.	Development of Bodhgaya-Rajgir-Nalanda under the scheme of Tourist Circuit	768.12
2.	Integrated Development of Kanwaria Route Circuit from Sultanganj to Deoghar	443.12
Jharkhand		
3.	Integrated Development of Deoghar (Distt. Deoghar)	417.57
Orissa		
4.	Development of Sakhi Gopal in Distt. Purl under Destination Development scheme	294.04
5.	Integrated Development of Bhubaneswar-Drauii-Puri-Kbnark Tourist Circuit	720.09
Punjab		
6.	integrated Development of Amriisar as Tourist Destination	482.30
Rajasthan		
7.	Integrated Development of Mewar-Vagad Circuit comosing holy places in Udaipur-Rajsair. Chittorgarh-Banswara-Doongerpur Districts as Tourist Circrit	580.00
8.	Development of Brij Bhoomi Religious Tourist Circuit comprising holy places in Mathura-Vrindavan-Barsana-Jgeei-Kalia Devi, Poonchari, Neeikanth, BhaSathrihari in Rajasthan and Uttar Pradesh.	477.07
9.	Integrated Development of Pushkar as a Tourist Destination	434.04
Uttaranchal		
10.	Integrated Development of Hemkunt Sahib-Ghangharia-Valley of Flowers in District Chamoli as a Tourist Circuit	653.54

[25 July, 2006]

RAJYA SABHA

Sl. No.	Name of the Project	Amount sanctioned
11.	Development of Gangotri as as Tourist Destination	481.82
12.	Development of Kedarnath (Distt. Rudraprayag) as a Tourist Destination	453.13
	Uttar Pradesh	
13.	Beautification of Karli Vahan Temple at Etawah	46.90
14.	Renovation/Beautification of Chhatris of Goverdhan in Mathura District	58.60
15.	Development of Garh .Mukteshwar-Brijghat	256.80
16.	Development of Wayside amenities and beautification around Ghuisamath Dham, Block, Sangipur, Distt Pratapgarh	25809
	West Bengal	
17.	Redevelopment/Restoration of Kalighat Temple Complex/area at Kolkata (West Bengal) for 21 st Century	500.00
18.	Integrated Development of Pilgrim Trouirism Circuit	704.45
	Tamil Nadu	
19.	Development of Adi Sankara Tourist Circuit	443.00
20.	Destination Development of Rameshwaram	426.42
21.	Integrated Development of Arupadai Veedugal (Murugan Temple Circuit)	798.97
22.	Chozhanattu Thirupathigal Tourist Circuit	500.00
	Jammu & Kashmir	
23.	Integrated Development of Tourists Circuit at Baltal-Holy Cave-Panjtarni-Sheshnag-Pahalgam in J&K	700.00
24.	CFAt to the State Govt, of J&K for Development Scheme of Shiv-Khori, Udampur, J&K under the Destination Development Scheme	411.51
	TOTAL	11310.08